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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2688/97

New Delhi this the 9th day of November, 1998.

Hon'ble Shri T.N. Bhat, Member (J)
Hon'ble Shri S.P. Biswas, Member (A)

1. Sh. Lakhmi Chand
S/o Sh. Ram Chander Sharma,
2. Sh. Mahabir Singh-II
S/o Sh. Balwant Singh
3. Sh. Joginder Singh
S/o Sh. Desa Singh Applicants

(All are C/o Sh. V.P. Sharma, advocate)

(through Sh. V.P. Sharma, advocate)
versus

1. Union of India through
the Secretary,
Ministry of Agriculture,
Dept. of Dairy,
Govt. of India, Krishi Bhawan,
New Delhi.
2. The General Manager,
Delhi Milk Scheme,
Govt. of India,
West Patel Nagar,
New Delhi. Respondents

(through Sh. R.V. Sinha, advocate)

ORDER (ORAL).

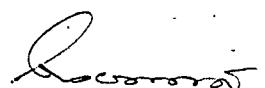
Hon'ble Sh. T.N. Bhat, Member (J)

We have heard the learned counsel for the parties on the merits of the O.A. By a separate order passed today in OA-2247/97, we have held on identical facts that a person who has been given in situ promotion must be held eligible for consideration for promotion to the next higher post taking into account the service put in by him in the higher grade in pursuance of the in situ promotion. In line with the aforesaid judgement, we allow this O.A., quash the action of the respondents

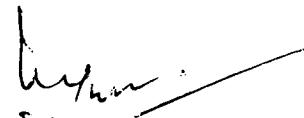
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in not considering the applicants herein for promotion to the post of Security Supervisor and hereby direct the respondents to consider the applicants also proceeding on the basis that they were eligible for consideration after putting in 5 years of service in the grade of Rs.800-1150 (Head Watchman) to which they had been granted in situ promotion. The action in the matter shall be finalised within 3 months from the date of receipt of a copy of this order.

No costs.



(S.P. Biswas)
Member (A)



(T.N. Bhat)
Member (J)

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